

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 70 OF 2015**

**Dated: 18<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**State Load Despatch Centre & Anr.**

**.... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri  
Mr. Ishaan Mukherjee

Counsel for the Respondent (s) : Mr. C.K. Rai  
Mr. Paramhans for R-1

**ORDER**

We have heard learned counsel for the Appellant for some time.

List the matter for further hearing on **19.01.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk